

SPECIAL BENCH ITEM NO. 110

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA No.305/2021, IA No.258/2022, IA No.259/2022, IA No.260/2022 &
IA No.27/2023 IN CP (IB) No. 84/ALD/2019**

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th March,
2023, 02:30 pm**

NAME OF THE COMPANY	INSIGHT COLLABORATIVE LOGISTICS PVT LTD V/S ANSH ENERGY SOLUTIONS PVT LTD
UNDER SECTION	9 IBC (in CIRP)

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Siddharth Shankar, Adv. : *For the Applicant in all the IA's*

Sh. Kailash Rana, Adv. : *For the Res. in IA No.258/2022, IA No.259/2022,
IA No.260/2022*

ORDER

IA No.258/2022, IA No.259/2022, IA No.260/2022

Ld. Counsel for the applicant present. Ld. Counsel Sh. Kailash Rana on behalf of respondents in all three IAs seeks time for filing reply.

As a last opportunity, two weeks' time is granted to the respondents for filing reply by serving an advance copy to the counsel opposite. Thereafter, rejoinder if any, be filed within a week.

Let these IAs be listed on 14th April, 2023 along with IA No.305/2021 & IA No.27/2023 for arguments.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Harnam Singh Thakur)
Member (Judicial)**

13th March, 2023

*Kavya Prakash Srivastava
(Stenographer)*